

last two years, if so, facts in details and the reasons thereof; and

(b) whether there is any difference in the production of machines or that of labour between the two units; if so, facts in details and the steps taken?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Yes, Sir. Bharat Electronics Limited (BEL) Bangalore, which commenced production in 1956, is already well established and has been earning profits for the past several years. The Ghaziabad Unit of BEL commenced production in September, 1973 and has yet to break even. Considering the complex nature of the product-mix of the unit and time required for stabilising the production, an initial period of incurring losses was expected. The break-even stage has been delayed to some extent due to substantial loss of production in the past two years consequent on unprecedented floods in September, 1979 a 50-day lock-out and acute power shortage.

(b) BEL, Bangalore is manufacturing both electronics equipments and components, while BEL, Ghaziabad are manufacturing only electronics equipments. The output and productivity of the machines and labour for similar type of operations in the two units is comparable.

Lifting of Cement Stock by Private Cement Stockist

3492. SHRI N. DENNIS: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the private cement stockists now have to lift the stock allotment from the cement factory having no agency agreement with him;

(b) whether Government propose to adopt the previous practice of allow-

ing the stockists to lift the cement allotment from the cement factory where the private stockist has agency agreement; and

(c) whether Government are aware that the practice of allowing lifting of stock directly from the factory having agency agreement with the private stockists would quicken the process of lifting the stock and thereby distribution to the public?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) 16 State Governments and 3 Union Territories have taken over public distribution of cement delinking cement stockists from cement producers.

(b) It is primarily for the State Governments/Union Territories to devise such system as they consider necessary for proper control over public distribution of cement.

(c) No such report has been received from any State Government/Union Territory who has taken over public distribution of cement.

Installation of Public Sector Industries

3493. SHRI K. A. RAJAN:
SHRI P. K. KODIYAN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to the mass protest action in Kerala by the All India Youth Federation activists against the total neglect of the State by the Union Government in locating the public sector industries like Caprolectum project, Aromatic plant, Railway coach manufacturing factory, Railway workshop etc. which was observed by Dharnas in front of the All India Radio, P&T offices etc. and picketing trains etc.; and

(b) if so, the details and Union Government's reaction thereto?